

**Central Administrative Tribunal  
Principal Bench, New Delhi**

CP No.203/2016  
IN  
O.A. No. 3332/2015

This the 17<sup>th</sup> day of August, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member(J)**

Ram Niwas (SC Category)  
Roll No.5105500068  
Recruit Junior Hindi Translator  
Aged about 32 years  
S/o Sh. Balwan  
R/o Uchanakalan, Ward No.9,  
Distt : Jind, Haryana. ...Petitioner.  
(By Advocate Shri Anil Singal)

VERSUS

Shashi Kant Sharma  
C & AG (N),  
DDU Marg, New Delhi. ...Respondent.

**Order (oral)**

**Per Sudhir Kumar, Member (A)**

Learned counsel for the petitioner fairly concedes that the Contempt Petition has become infructuous, and may be disposed off as such, as the order of the Tribunal has since been complied with. Therefore, the Contempt Petition is dismissed, and notice issued earlier is discharged.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

/kdr/